

**1. QUESTIONS****(a) STARRED QUESTIONS**

Questions in Starred list (Corrected) to be orally answered.

**(b) POSTPONED UNSTARRED QUESTION TO BE LAID ON THE TABLE**

Postponed Unstarred Question No.90 tabled by Shri Wilfred D'sa, MLA regarding 'Schemes for Schedule Tribe Community' (originally slated for answer on 20.07.2017) to be laid on the Table.

**(c) UNSTARRED QUESTIONS**

Replies to Questions in Unstarred list (Corrected) to be laid on the table.

**2. CONGRATULATORY MOTION**

**Shri Rajesh Patnekar**, MLA to move the following:

"This House congratulates Miss Shikha Pandey for being first Goan Women Cricketer and Pace bowler for performing well while representing Indian Women's Cricket team in recently concluded for the Women's Cricket World Cup held in England achieving runner-up place and also congratulating Tracy Fernandes for representing Indian Women's Cricket team as Indian Team 's Physiotherapists".

**3. PAPER TO BE LAID ON THE TABLE**

**SHRI MANOHAR PARRIKAR**, Chief Minister to lay the Performance Budget 2017-18 in respect to the following Demand for Grants:  
Revenue Department (Demand No.33)

**4. DISCUSSION AND VOTING OF THE FOLLOWING DEMANDS FOR GRANTS, 2017-18(DAY-9)**

- Demand No. 34 - School Education
- Demand No. 35 - Higher Education
- Demand No. 36 - Technical Education
- Demand No. 37 - Government Polytechnic, Panaji
- Demand No. 38 - Government Polytechnic, Bicholim
- Demand No. 39 - Government Polytechnic, Curchorem
- Demand No. 40 - Goa College of Engineering
- Demand No. 41 - Goa Architecture College
- Demand No. 44 - Goa College of Art
- Demand No. 50 - Goa College of Pharmacy

5. **GOVERNMENT BILLS-INTRODUCTION**

1. **Shri Manohar Parrikar**, Chief Minister to move for leave to introduce The Goa Value Added Tax(Tenth Amendment)Bill, 2017.

**ALSO** to introduce the Bill.

2. **Shri Manohar Parrikar**, Chief Minister to move for leave to introduce The Goa Appropriation Acts (Repeal) Bill, 2017.

**ALSO** to introduce the Bill.

3. **Shri Manohar Parrikar**, Chief Minister to move for leave to introduce The Goa Excise Duty (Amendment) Bill, 2017.

**ALSO** to introduce the Bill.

4. **Shri Rohan Khaunte**, Minister for Revenue to move for leave to introduce The Goa Requisition and Acquisition of Property Bill, 2017.

**ALSO** to introduce the Bill.

ASSEMBLY HALL  
PORVORIM-GOA  
2<sup>ND</sup> AUGUST, 2017

N. B. SUBHEDAR  
SECRETARY